

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA-465 of 2014 in Appeal No.241 2013**

**Dated: 2<sup>nd</sup> January, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member, (P&NG)**

**In the matter of:-**

**Gujarat State Petronet Ltd. ....Appellant (s)  
Versus  
Petroleum & Natural Gas Regulatory Board ...Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Piyush Joshi  
Ms. Sumiti Yadava  
Mr. Arjun Masters

Counsel for the Respondent(s) :

**ORDER**

Heard Learned Counsel for the Appellant

Issue Notice to Respondent no.1 returnable on 16.01.2015. Post the  
matter for hearing on **16.01.2015**

**(Nayan Mani Borah)  
Technical Member (P&NG)  
mk/vg**

**(Justice Ranjana P. Desai)  
Chairperson**